

rolling and naka bandi is also being done from time to time to check thefts. Constable's beats have been reorganised to make patrolling more effective and meaningful. Activities of goondas and other anti-social elements are being kept under check by stringent surveillance.

Bibliography on Children's Books

1738. **Shri Yashpal Singh:** Will the Minister of Education be pleased to state:

(a) whether it is intended to take up the work of compilation of an annotated bibliography on children's books other than text-books, for being recommended for school libraries;

(b) if so, the procedure adopted for the screening of such books; and

(c) when this work is likely to be completed?

The Minister of Education (Shri M. C. Chagla): (a) There is no proposal in the Ministry for compilation of an annotated bibliography for school libraries. However, some of the State Governments have taken up the compilation of bibliographies of children's books in regional languages on the recommendation of the Central Advisory Board of Education.

(b) and (c). This information is not available with the Ministry.

मुगलकाल के सिक्के

1739. **श्री यशपाल सिंह:** क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मुगलकाल के 90,000 सिक्कों की देहरादून स्थित पुरातत्ववीय रसायनयज्ञ द्वारा रासायनिक परीक्षा की जा रही है; और

(ख) यदि हां, तो उस से अभी तक क्या परिणाम निकले हैं ?

शिक्षा मंत्री (श्री म० क० चागला) :
(क) लगभग 90,000 सिक्कों की रासाय-

निक परीक्षा की जा रही है। परन्तु वे मोहम्मद-बिन-तुगलक के राज्य के समय के प्रतीत होते हैं।

(ख) सिक्कों को पढ़ने योग्य बनाए जाने से पहले, रासायनिक-परीक्षा में काफी समय लगेगा।

Nehru Bhavans

1740. { **Shri Subodh Hansda:**
Shri S. C. Samanta:
Shrimati Savitri Nigam:
Shri M. L. Dwivedi:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that Government propose to set up Nehru Bhavans in each State;

(b) if so, whether any scheme for such Bhavans has been prepared;

(c) the manner in which these Bhavans will be utilised; and

(d) when the construction of these Bhavans will start?

The Minister of Education (Shri M. C. Chagla): (a) No, Sir.

(b), (c) and (d). Do not arise.

Pardons Granted by President

1741. **Shri Shree Narayan Das:** Will the Minister of Home Affairs be pleased to state the number of cases in which the President exercised the power vested in him under Article 72 of the Constitution regarding the granting of pardons, reprieves, or remission of punishment and other matters during 1964?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): Death sentence was commuted to imprisonment for life by the President in the case of 62 prisoners but in no case was pardon granted by him during the period from 1st